

O/C

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/1937 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D. Ullah,
District and Sessions Judge,
Cachar, Silchar.

Dated Guwahati, the 12th April 2019.

Sub:- **Restricted Holiday and permission to leave headquarter.**

Ref:- Your letter No. JCD.1/18/19/1553 Dated Silchar the 10.04.2019

Sir,

With reference to the above, I am directed to inform you that your prayer for Restricted holiday on 17.04.2019 with along with head-quarter leave permission from the evening of 12.04.2019 to the morning of 20.04.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/1938 / dated 11.04.19

Copy to.

1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rds